

1	2	3
7.	Jammu & Kashmir	40000
8.	Karnataka	300000
9.	Kerala	400000
10.	Madhya Pradesh	116000
11.	Maharashtra	350000
12.	North East	37000
13.	Orissa	82000
14.	Punjab	240000
15.	Rajasthan	180000
16.	Tamil Nadu	350000
17.	Uttar Pradesh (E)	250000
18.	Uttar Pradesh (W)	193000
19.	West Bengal	261000
20.	Andaman & Nicobar	5000
21.	Calcutta	145000
22.	Chennai	120000
23.	Delhi	240000
24.	Mumbai	250000
		4550000

[English]

#### Disinvestment in Oil Companies

\*274. SHRI P.C. THOMAS : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether oil companies in public sector have been seriously affected due to the decision of the Government to allow equity swap, to complete the disinvestment programme;

(b) if so, whether the stock market prices of the shares of IOC, ONGC, BPCL, GAIL, HPC etc. have substantially come down consequently;

(c) if so, the percentage fall in the price thereof during January-February, 1999;

(d) whether this move would affect the expansion plan of public sector refineries and oil companies;

(e) if so, the extent to which the expansion would be affected as a result thereof;

(f) whether some refineries in the private sector are also coming up in the country; and

(g) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI VAZHAPADY K. RAMAMURTHY) : (a) and (b) No, Sir,

The arrangement is intended to foster vertical integration in the hydrocarbon sector among Public Sector Undertakings and promote business synergy to enhance their global competitiveness. Current fluctuation in the market prices of the shares of these companies stems from several reasons, the chief of which is the depressed outlook of global oil industry and its impact on the domestic stock markets.

(c) A statement is laid on the Table of the House.

(d) No, Sir.

(e) Does not arise.

(f) and (g) Refining activity has been delicensed from June 1998. Before delicensing, Letters of intent had been issued for several private sector proposals. Among these, Reliance Petroleum Ltd. (RPL) and Essar Oil Ltd. (EOL) are in advanced stage of setting up refineries at Jamnagar in Gujarat.

#### Statement

The prices of shares of Public Sector companies in the Petroleum sector have fluctuated during the period of January and February 1999. The fluctuations have not been uniform across the companies. Based on the quoted daily closing prices of shares in the Stock Exchanges in Mumbai, a Table indicating percentage changes in the prices of shares of major oil companies in the public sector is given below.

Name of the Company	Percentage change in the Share Prices	
	January 1999	February 1999
Indian Oil Corporation Limited	(-) 14.37	(-) 14.99
Oil and Natural Gas Corporation Ltd.(-)	23.70	(-) 10.55
Gas Authority of India Limited	(-) 21.36	(-) 16.41
Hindustan Petroleum Corporation Ltd.(-)	3.91	(-) 8.37
Bharat Petroleum Corporation Ltd. (-)	10.38	(+) 0.29
Madra Refineries Limited	(-) 6.67	(+) 1.49
Cochin Refineries Limited	(+) 9.69	(-) 5.10

Note :

(i) The monthly percentage change in prices in January '99 has been calculated on the basis of closing month-end prices, as on 31st December '98 and 29th January '99.

(ii) The monthly percentage change in prices in February '99 has been calculated on the basis of closing month-end prices, as on 29th January '99 and 26th February '99.

[Translation]

#### HIV Positive Cases in India

\*275. SHRI BACHI SINGH RAWAT 'BACHDA'  
SHRI K. YERRANNAIDU :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :